Declaration of Assets and Liabilities

Year: 2020-21

I,ROHAN, son of HARISH CHANDRA CHAUDHARY, aged 28 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as ASSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

3 मार्या (क्या))_	(Assets in join given)	t name indicating the e	extent of jo	oint ownersh	ip will also h	ave to be
370,70(1200)	Sr. No.	Description	Self	Spouse Name(S	Dependant -1 Name	Dependant -2 Name	Dependant -3 Etc. Name
101	(i)	Cash	2000/-			Nume	Ltc. Name
1684 10/02/21	- (ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SAVINGS- 60,000/- FD- 8,00,000/-				
10/01	(iii)	Bonds, Debentures and Shares in companies	N/A				
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	MUTUAL FUND (ELSS) - 10,000/- NSC- 1,00,000/-				
	(v)	Motor Vehicles (details of make, etc.)	MOTORCYCLE - YAMAHA FZ-S VERSION-2 (2015)				
	(vi)	Jewellery (give details of weight and value)	N/A				
	(vii)	Other assets, such as values of claims / interests	N/A				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	N/A				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	N/A				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A				
(v)	Others (such as interest in property)	N/A				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	N/A	
	(ii) Loans from financial institutions	N/A	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	N/A	
	(b) dues to departments dealing with supply of water	N/A	
	(c) dues to departments dealing with supply of electricity	N/A	
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	(d) dues to departments dealing with telephones	N/A	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	N/A	
	(f) Other dues, if any	N/A	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN - BUUPR5532B	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	
	(iii) Sales Tax [Only in case of proprietary business]	N/A	
	(iv) Property Tax	N/A	

C. <u>Personal Detail</u>

PRAN No. :-		110104056422				
Gender	:-	M (M/F)				
Date of Birth	:-	2 0 0 3 1 9 9 2 (DD/MM/YYYY)				
Class/Group	:-	B (A/B/C)				
Cadre	÷	BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE				
		(Full Name e.g. B.A.SBihar Administrative Service,				
		B.S.S Bihar Secretariat Service etc.)				
Home District	:-	PATNA				
I hereby declare that the above details are true to the best of my knowledge and belief. Signature						
		Name of Employee: ROHAN				
Place:PATNA		Designation: ASSISTANT				
Date: 09/02	/2021	Department: BIHAR LEGISLATIVE				
ASSEMBLY SECRETARIAT, F						

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.